

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 07 /APPTT.**

**RANCHI DATED THE 01<sup>ST</sup> FEBRUARY, 2021**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to re-designate the Deputy Registrars (Non-Judicial) of the court {consequent upon superannuation of Sri Jagat Jyoti Roy, Deputy Registrar (Non Judicial)}, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Modified designation of the Officers</b>
<b>01</b>	<b>02</b>	<b>03</b>
<b>01.</b>	Sri Ratan Sharan	Deputy Registrar (Non-Judicial) –I
<b>02.</b>	Sri Rinku Kumar Sinha	Deputy Registrar (Non-Judicial) –II
<b>03.</b>	Sri Raman Bihari Swaroop	Deputy Registrar (Non-Judicial) –III
<b>04.</b>	Sri Devdutta Sharma	Deputy Registrar (Non-Judicial) –IV
<b>05.</b>	Sri Mukund Kumar Verma	Deputy Registrar (Non-Judicial) –V

Accordingly, the Office Orders issued earlier in above regard stands modified to the above extent only.

By order of the Court,  
Sd/- Ambuj Nath  
Registrar General

**MEMO NO. 586 /APPTT.**

**RANCHI DATED THE 01<sup>ST</sup> FEBRUARY, 2021**

Copy forwarded to the Office of Registrar General/ Registrar (Establishment) / Registrar (Vigilance) / Registrar (Administration) /c/ the Member Secretary, SCMS/ the C.P.C. /c/ the P.P.S. /c/ to Hon'ble the Chief Justice/ All the Joint Registrars/ the Deputy Registrar (Protocol) /c/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner /c/....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

  
Registrar General